

**GOVERNMENT OF INDIA  
MINISTRY OF SOCIAL JUSTICE AND EMPOWERMENT  
LOK SABHA**

**UNSTARRED QUESTION NO. 294  
TO BE ANSWERED ON 01.12.2015**

**294. MANUAL SCAVENGERS**

**SHRI OM BIRLA:**

**Will the Minister of SOCIAL JUSTICE AND EMPOWERMENT be pleased to state:**

- (a) whether as per the latest socioeconomic caste census, a large number of persons are engaged in manual scavenging despite Supreme Court's order to abolish manual scavenging;
- (b) if so, the details thereof, State-wise;
- (c) whether the number of people engaged in manual scavenging is much higher in comparison to the numbers released by socio-economic the Caste census; and
- (d) if so, the details thereof and the steps taken to correct the same?

**ANSWER**

**MINISTER OF STATE FOR SOCIAL JUSTICE AND EMPOWERMENT  
(SHRI VIJAY SAMPLA)**

(a): As per the Socio Economic and Caste Census 2011 (SECC-2011) data of manual scavengers released by the Ministry of Rural Development on 03.07.2015, there were 1,80,657 manual scavengers in the rural areas of the country.

(b): State-wise details of the SECC-2011 data of manual scavengers are given in the **annexure**.

(c) & (d): SECC-2011 data of manual scavengers is based on respondent input as revealed by the households to the enumerator. Under the "Prohibition of Employment as Manual Scavengers and their Rehabilitation Act, 2013 (MS Act, 2013)" which has come into force with effect from 06.12.2013, the claim of any person of being a manual scavenger is to be got verified by the local authority for inclusion in the list of identified manual scavengers to become eligible for rehabilitation as per the provisions of the MS Act, 2013. Accordingly, the State Governments and Union Territory Administrations have been requested to verify the SECC-2011 data of manual scavengers and upload the list of identified manual scavengers on the website [www.mssuvey.nic.in](http://www.mssuvey.nic.in) for their rehabilitation.

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**Annexure referred in reply to Part (b) of the Lok Sabha Unstarred Question No. 294 for answer on 01.12.2015 regarding Manual Scavengers**

**STATE /UT-WISE NUMBER OF HOUSEHOLDS HAVING AT LEAST ONE MANUAL SCAVENGERS IN RURAL AREA INDIA AS PER SECC-2011**

<b>S.No.</b>	<b>State/UT</b>	<b>Number of Manual Scavengers Household</b>
1	JAMMU & KASHMIR	2883
2	HIMACHAL PRADESH	4
3	PUNJAB	11949
4	CHANDIGARH	0
5	UTTARAKHAND	483
6	HARYANA	42
7	NCT OF DELHI	6
8	RAJASTHAN	3592
9	UTTAR PRADESH	17619
10	BIHAR	5296
11	SIKKIM	51
12	ARUNACHAL PRADESH	913
13	NAGALAND	274
14	MANIPUR	1
15	MIZORAM	1025
16	TRIPURA	17332
17	MEGHALAYA	113
18	ASSAM	0
19	WEST BENGAL	2526
20	JHARKHAND	4903
21	ODISHA	460
22	CHHATTISGARH	1754
23	MADHYA PRADESH	23093
24	GUJARAT	56
25	DAMAN & DIU	6277
26	DADRA & NAGAR HAVELI	142
27	MAHARASHTRA	63713
28	TELANGANA	139
29	ANDHRA PRADESH	356
30	KARNATAKA	15375
31	GOA	0
32	LAKSHDWEEP	1
33	KERALA	25
34	TAMIL NADU	167
35	PUDUCHERRY	66
36	ANDMAN & NICOBAR ISLANDS	21
	<b>INDIA</b>	<b>180657</b>